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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-----------------------|----------|----------------|--------------|---|
| CP(IB) No. 37/BB/2018 | - | For compliance | Rule 4 of IB | M/s Small Industries Development Bank of India Vs M/s Shri Tubes and Steels Pvt Ltd |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|--|------------------------|--|
| ① | SHARAN KURREJA 70220 20508 FOR CYRIL AMARCHAND MANGALDAS. | FOR PETITIONER |  |

ORDER

Counsel for Petitioner is present. He has filed memo alongwith annexure. He reported that, he has complied some objections raised by the registry. Issue notice to Corporate Debtor. Registry to prepare notice and Counsel for Petitioner is directed to collect it from the registry and to serve it on Corporate Debtor and to file proof of service. List it on 05/03/2018.


Member (T)


Member (J)